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Central Administrative Tribunal, Principal Bench

Original Application No. 1595 of 2004

New Delhi, this the 5th day of July, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

A.S. Gulati,
(Retired Superintending Engineer,
Department of Telecom),
R/o 219, Pragati Apartments,
Punjabi Bagh Club Road,
New Delhi-63

...Applicant

(By Advocate: Shri S.N. Anand)

Versus

1. Union of India, through
The Secretary,
Ministry of Communications,
Department of Telecom,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-1

2. The Senior DDG (BW)
Department of Telecom,
10th Floor, Chandralok Building
Janpath, New Delhi

....Respondents

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman

The applicant by virtue of the present application seeks a direction to grant benefit of regular appointment in the post of Executive Engineer (Civil) from 26.10.1978. In this regard, he has already filed a representation copy of which is Annexure A-13.

2. Keeping in view these facts, it is directed that respondent no.1 would consider the said representation of the applicant and pass an appropriate speaking order within four months of the receipt of the certified copy of the present order and communicate it to the applicant. O.A. is disposed of.


(S.A. Singh)
Member (A)

/dkm/


(V.S. Aggarwal)
Chairman